

(ii) Neyveli Thermal Power Station-II Expansion Unit#2 (250 MW) at Neyveli (Tamil Nadu) - Under erection.

(iii) & (iv) Bhavnagar Thermal Power Plant (2x250 MW) at Bhavnagar (Gujarat) - Customer is executing civil works. Subsequently, Erection works shall be taken up by BHEL.

(b) No, Sir.

(c) Lignite based power plants made by BHEL are being operated successfully by various utilities.

1. Lignite based power plants at Surat Lignite Power Plant (4x125 MW) (in Surat Distt. of Gujarat) and Kutch Lignite Thermal Power station (2x70 MW and 1x75 MW) (in Kutch Distt. of Gujarat) are working satisfactorily.
2. Giral Lignite Thermal Power Station Unit# 1 & 2 (2x125 MW) (in Barmer Distt. of Rajasthan) have been commissioned. The units are under post commissioning stabilization.
3. Other lignite fired units at Barsingsar Thermal Power Station (2x125 MW) (in Bikaner Distt. of Rajasthan) have already been commissioned and are also under stabilization.

Reduction in loss and increase in production of SIL

‡3051. SHRI JAI PRAKASH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Scooters India Ltd. (SIL) a sick public sector company, has given any indication of reducing its loss and increasing its production;

(b) if so, whether any agreement has been signed recently between the said company and Government; and

(c) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): Scooters India Ltd. (SIL) is a sick company under reference to BIFR (Board for Industrial & Financial Restructuring) has not been performing well and incurring operating losses from 2002 -

‡Original notice of the question was received in Hindi.

03 and net losses from 2006-07 continuously. The production and net losses incurred by the company during the last three years is as under:

(Rs. in crore)

Year	Product/Turnover	Net losses
2008-09	140.26	(27.65)
2009-10	143.36	(28.01)
2010-11	177.75	(17.11)
(Provisional)		

(b) No, Sir.

(c) Question does not arise.

Vacant posts in CPSEs

3052. SHRI MANGALA KISAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of posts belonging to the Scheduled Tribe Category lying vacant for a long time in Central Public Sector Enterprises (CPSEs);

(b) if so, the details thereof;

(c) the main reasons for not filling up these posts in time; and

(d) the steps taken to fill these posts on top priority basis?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (c) The recruitment to all below Board Level posts, including the posts reserved for Schedule Tribes (STs) in the Central Public Sector Enterprises (CPSEs) is done by the management of respective CPSEs, as per the policy on reservation in vogue. Information in respect of vacant posts is not maintained centrally in the Department of Public Enterprises (DPE).

(d) Department of Personnel & Training (DoPT) issued instructions to the Ministries/Departments to launch Special Recruitment Drive in year 2004 and 2008 in their establishments including the CPSEs. Department of Public Enterprises had extended these